

[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]

Government of India
Ministry of Finance
(Department of Revenue)
Central Board of Indirect Taxes and Customs
Directorate of Revenue Intelligence

Notification No. 39/2019-Customs (N.T./CAA/DRI)

New Delhi, dated the 29th August, 2019

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published *vide* number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published *vide* number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Director General, Revenue Intelligence, hereby appoints officers mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticees mentioned in column (2) of the said Table for the purpose of adjudication of show cause notices mentioned in column (3) of the said Table, namely:-

TABLE

Sl. No.	Name of Noticee (s) and Address	Show Cause Notice Number and Date	Name of Adjudicating Authorities	Common Adjudicating Authority appointed
(1)	(2)	(3)	(4)	(5)
1.	M/s Polycab Wires Pvt. Ltd., Polycab House, 771, Mogul Lane, Mahim (West), Mumbai-400016.	F. No. DRI/KZU/ CF/Enq-08(Int-09)/ 2018 dated 30.07.2019.	Principal Commissioner/ Commissioner of Customs, Custom House, Near Balaji Temple, Kandla. Joint/Additional Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai (For Sl. No. 1 to 8 of the table).
2.	M/s Jesons Industries Ltd., 904, Peninsula Tower, Peninsula Corporate Park, Ganpatrao Kadam Marg, Lower Parel (West), Mumbai-400013.	F. No. DRI/KZU/ CF/Enq-78 (Int-09)/ 2018 dated 26.07.2019.	Principal Commissioner/ Commissioner of Customs, Custom House, Navrangpura, Ahmedabad. Principal Commissioner/ Commissioner of Customs, Custom House, Near Balaji Temple, Kandla. Principal Commissioner/ Commissioner of Customs-II (Port Import), Custom House, Chennai. Joint/Additional Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad.	
3.	M/s Merino Industries Ltd., 5, Alexandra Court, 60/1, Chowringhee Road, Kolkata-700020.	F. No. DRI/KZU/ CF/Enq-133 (Int-09)/ 2018 dated 29.07.2019.	Principal Commissioner/ Commissioner of Customs, Custom House, Navrangpura, Ahmedabad. Principal Commissioner/ Commissioner of Customs, Custom House, Near Balaji Temple,	

			Kandla. Principal Commissioner/ Commissioner of Customs, CONCOR Complex, Greater Noida, Gautam Budh Nagar Principal Commissioner/ Commissioner of Customs, Inland Container Depot-Patparganj, Delhi.
4.	M/s Greenlam Industries Ltd., 1604 & 1605, 16 th Floor, Narain Manzil, 23, Barakhamba Road, New Delhi-110001.	F. No. DRI/KZU/ CF/Enq-74(Int-09)/ 2018 dated 29.07.2019.	Principal Commissioner/ Commissioner of Customs, GRFL, Sahnewal, Ludhiana. Principal Commissioner/ Commissioner of Customs, Custom House, Near Balaji Temple, Kandla. Principal Commissioner/ Commissioner of Customs, Custom House, Navrangpura, Ahmedabad. Principal Commissioner/ Commissioner of Customs (Import), Inland Container Depot- Tughlakabad, New Delhi. Principal Commissioner/ Commissioner of Customs, Mundra PUB Building, Adani Port, Mundra, Kutch. Principal Commissioner/ Commissioner of Customs, Inland Container Depot-Patparganj, Delhi. Joint/Additional Commissioner of Customs (Air Port & Air Cargo), New Custom House, New Delhi. Joint/Additional Commissioner of Customs, NCR Building, Statue Circle, Jaipur.
5.	M/s Megaplast India Pvt. Ltd., 21-C, 2 nd Floor, C-Wing, Mittal Tower, Nariman Point, Mumbai-400021.	F. No. DRI/KZU/ CF/Enq-105(Int-09)/ 2018 dated 29.07.2019.	Principal Commissioner/ Commissioner of Customs, Custom House, Navrangpura, Ahmedabad. Principal Commissioner/ Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad.
6.	M/s Filatex India Ltd., 43, Community Centre, New Friend's Colony, New Delhi-110025.	F. No. DRI/KZU/ CF/Enq-171 (Int-09)/ 2018 dated 26.07.2019.	Principal Commissioner/ Commissioner of Customs, Custom House, Navrangpura, Ahmedabad. Principal Commissioner/ Commissioner of Customs (Nhava Sheva-II),

			Jawaharlal Nehru Custom House, Raigad.	
7.	M/s Hi-Tech Radiators Pvt. Ltd., Plot R-603, T.T.C Industrial Area, Rabale, Navi Mumbai-400701.	F. No. DRI/KZU/CF/Enq-24 (Int-09)/2018 dated 30.07.2019.	Joint/Additional Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad. Joint/Additional Commissioner of Customs (Export), New Custom House, Ballard Estate, Mumbai.	
8.	M/s Otsuka Chemical India Pvt. Ltd., 82, Abinash Mansion, 1 st Floor, Joshi Road, Karol Bagh, New Delhi-110005.	F. No. DRI/KZU/CF/Enq-149 (Int-09)/2018 dated 07.08.2019.	Principal Commissioner/Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad. Principal Commissioner/Commissioner of Customs, Custom House, Near Balaji Temple, Kandla. Joint/Additional Commissioner of Customs (Export-I), New Custom House, Ballard Estate, Mumbai.	
9.	M/s Hipad Technology India Pvt. Ltd., Noida, Plot No. 154C, Block A, Sector-63, Noida	F. No. DRI/BZU/ S-IV/Enq-36/Int-Nil/2018 dated 01.08.2019 (SCN No. 41/2019)	Principal Commissioner/Commissioner of Customs, CONCOR Complex, Greater Noida, Gautam Budh Nagar. Principal Commissioner/Commissioner of Customs (Nhava Sheva-V), Jawaharlal Nehru Custom House, Raigad. Principal Commissioner/Commissioner of Customs (Import), Air Cargo Complex, New Custom House, New Delhi.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Delhi.
10.	M/s Dev Components Pvt. Ltd., No. 83, 3 rd A Cross, 8 th Main Road, 2 nd Stage, R K Layout, Padmanabhanagar, Bengaluru-560070 and Sh. A Dhananjaya, Managing Director, M/s Dev Components Pvt. Ltd., No. 83, 3 rd A Cross, 8 th Main Road, 2 nd Stage, R K Layout, Padmanabhanagar, Bengaluru-560070.	F. No. DRI/BZU/ S-IV/Enq-3/Int-Nil/2019 dated 06.08.2019 (SCN No. 44/2019)	Principal Commissioner/Commissioner of Customs (Chennai-II), Custom House, Chennai. Principal Commissioner/Commissioner of Customs, Willingdon Island, Custom House, Kochi. Principal Commissioner/Commissioner of Customs, PRO, Custom House, Kolkata. Principal Commissioner/Commissioner of Customs, Near ITPL, Container Corporation Road, Whitefield Main Road, Bengaluru.	Principal Commissioner/Commissioner of Customs (Chennai-II), Custom House, Chennai.
11.	M/s Chambal Fertilisers & Chemicals Ltd., Gadepan, Dist. Kota, Rajasthan-325208.	F. No. DRI/MZU/D/Int-35/2017 (Chambal) dated 15.02.2019.	Joint/Additional Commissioner of Customs, Custom House, Near Balaji Temple, Kandla.	Joint/Additional Commissioner of Customs, Custom House,

			Joint/Additional Commissioner of Customs, Custom House, Port Road, Kakinada.	Near Balaji Temple, Kandla.
			Joint/Additional Commissioner of Customs, Custom House, Port Area, Visakhapatnam.	
			Joint/Additional Commissioner of Customs, Customs Division Surat, Sangampura, Surat.	
12.	M/s GVR Infra Projects Limited, Plot No. 231, Swamy Ayyappa Society, Madhapur, Hyderabad-500081.	F. No. DRI/HZU/ 26B/Enq-33 (Int-14)/ 2015 dated 18.07.2019.	Commissioner of Customs-II, Custom House, Chennai.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Delhi (For Sl. No. 12 to 14 of the table).
			Principal Commissioner of Customs (Port), Custom House, Kolkata.	
13.	M/s Madhucon Projects Limited, Madhucon House, Road No. 36, Jubilee Hills, Hyderabad-500033.	F. No. DRI/HZU/ 26B/Enq-34 (Int-16)/ 2015 dated 25.07.2019.	Commissioner of Customs (Import-I), Ballard Estate, Mumbai.	
			Principal Commissioner of Customs (Nhava Sheva-V), Jawaharlal Nehru Custom House, Raigad.	
			Commissioner of Customs-II, Custom House, Chennai.	
			Principal Commissioner of Customs (Port), Custom House, Kolkata.	
14.	M/s KMC Constructions Limited, D. No. 1-80/40/SP/ 58-65, Survey No. 37 & 40, Shilpa Homes Layout, Near Nasar Boys High School, Gachibowli, Hyderabad-500032.	F. No. DRI/HZU/ 26B/Enq-32 (Int-14)/ 2015 dated 25.07.2019.	Commissioner of Customs (Import-I), Ballard Estate, Mumbai.	
			Commissioner of Customs-II, Custom House, Chennai.	
			Principal Commissioner of Customs (Port), Custom House, Kolkata.	
			Principal Commissioner of Customs (Nhava Sheva-V), Jawaharlal Nehru Custom House, Raigad.	
15.	M/s Sree Metaliks Ltd., SML House, Main Road, Barbil, Keonjhar, Odisha-758035.	F. No. 36/DRI/ HZU/BRU/Enq-34/ 2016 dated 18.07.2019.	Commissioner of Customs (Import-I), Ballard Estate, Mumbai.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Delhi.
			Principal Commissioner of Customs, Custom House, Visakhapatnam.	
			Principal Commissioner of Customs (Port), Custom House, Kolkata.	
			Commissioner of Customs (Preventive), Rajaswa Vihar, Bhubaneswar.	
			Principal Commissioner of Customs, Air Cargo Complex,	

			Kolkata.	
			Commissioner of Customs-II, Custom House, Chennai.	

[F. No. DRI/HQ-CI/50D/CAA-32/2019-CI]

(SUCHETA SREEJESH)
ADDITIONAL DIRECTOR

Copy forwarded for information and updation of record to

1. Common Adjudicating Authority as per Column (5) of the table for adjudication of the case.
2. Adjudicating authorities as per column (4) of the table.
3. Principal/ Additional Director General, DRI- Bangalore, Hyderabad, Kolkata and Mumbai with the request to inform all the noticees to the show cause notices, pertaining to their zone, regarding appointment of Common Adjudicating Authority. It is also requested to send *the case files alongwith copy of SCN, RUDs and acknowledgement to the Common Adjudicating Authority appointed.*